

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 250/TT/2017

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2019 for 765 kV line bays at Jabalpur Pooling Station for 765 kV D/C Gadawara STPS (NTPC)-Jabalpur Pooling Station TL under "Powergrid works associated with Part A of Transmission System for Gadawara STPS of NTPC" in Western Region.
- Date of Hearing** : 23.4.2019
- Coram** : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Madhya Pradesh Power Management Company Ltd.
and 9 others
- Parties present** : Shri Pankaj Sharma, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Zafrul Hasan, PGCIL

Record of Proceeding

The representative of the petitioner submitted that the instant petition is filed for determination of transmission tariff for the subject asset from COD to 31.3.2019. He submitted that as per the Investment Approval (IA) dated 2.4.2016, the scheduled COD of the transmission scheme was May, 2017 matching with the COD of Gadawara STPS. He further submitted that NTPC-Jabalpur PS 765 kV D/C line being implemented through TBCB route was to be put into commercial operation within 14 months from the date of the said IA, against which the instant asset was put into commercial operation on 31.5.2017 and as such there is no time over-run in the instant case. The Commission vide its order dated 12.2.2018 has granted provisional tariff to the petitioner. He submitted that petitioner has started billing NTPC as it has started drawing start up power. As per the direction of the Commission in RoP dated 28.8.2018, NTPC and Powergrid Warora Transmission Limited (PWTL) have been duly served notices after being impleaded as respondents in the present petition. He submitted that all the information sought by the Commission has been furnished and requested to allow tariff of the assets as claimed in the present petition.



2. The Commission reserved order in the matter.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

